

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 206
Cont. A (CA) No. 06/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Limited

...Petitioner

Versus

Mr. Basant Kumar Goyal

... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

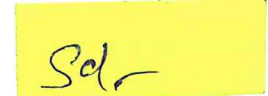
For the Petitioner : Shivangshu Naval, Adv.
Akanksha Noval, Adv.

ORDER

List the matter on 16.04.2024 at 02:30 PM which is already fixed.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024